

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
B.A. No. 4145 of 2020**

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

2/Dated: 21st July, 2020

Heard through V.C.

2. Call for the case diary from the court concerned and put up this case, thereafter.
3. In the meantime, learned counsel for the petitioner is directed to remove the defects as pointed out by the office.

Amardeep/

(Deepak Roshan, J.)